

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-244(ND)/2017

COARM:

PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.11.2019

NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power ltd.

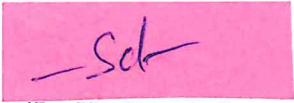
SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Proxy counsel for the Petitioner
Proxy counsel for the Respondent

ORDER

In view of the strike, request for an adjournment is being made. At their request adjourned to 6th November, 2019.


(L. N. Gupta)
Member (T)


(Ina Malhotra)
Member (J)